

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 212 of 2015 & IA No. 277 of 2016  
Appeal No. 282 of 2015**

**Dated: 16<sup>th</sup> February, 2017**

**Appeal No. 212 of 2015 & IA No. 277 of 2016**

**In the matter of:**

**West Bengal State Electricity Distribution Co. Ltd. ... Appellant(s)**  
**Vs.**  
**Central Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

**Appeal No. 282 of 2015**

**In the matter of:**

**West Bengal State Electricity Distribution Co. Ltd. ... Appellant(s)**  
**Vs.**  
**Central Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

**ORDER**

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **22<sup>nd</sup> March, 2017.**

For Court Master